Name of the Corporate Debtor	Date of	02-Feb-24	List of creditors as	19-Jun-25
	commencement of		on:	
	CIRR			

Annexure 1 - List of secured Financial Creditors belonging to any class of creditors

,	are 1 Eist of secured Financial Creditors bei		r creations											Amount in Rs
SI No	Name of Creditor	Details of cla	aim received	Details of claims admitted						Amount of Contingent	Amount of any mutual dues	Amount of Claims not admitted	Amount of Claims under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether Related Party?	% Voting Share in CoC	Claims	that may be set off			
1	Puniab National Bank	09-02-2024	23,12,69,28,130	21,22,74,06,419	Financial Debt	21,22,74,06,419	21,22,74,06,419	No	25.37%	-	-	1,89,95,21,712	-	
2	Union Bank of India	26-02-2024	17,27,39,07,116	16,20,09,52,965	Financial Debt	16,20,09,52,965	16,20,09,52,965	No	19.36%	-	-	1,07,29,54,151	-	
3	Indian Overseas Bank	16-02-2024	15,87,12,90,401	14,19,88,51,717	Financial Debt	14,19,88,51,717	14,19,88,51,717	No	16.97%	-	-	1,67,24,38,683	-	
4	Central Bank of India	16-02-2024	13,91,92,70,489	13,91,92,70,489	Financial Debt	13,91,92,70,489	13,91,92,70,489	No	16.64%	-	-	-	-	
5	J.C. Flowers Asset Reconstruction Private Limited (trustee of JCF Yes Trust 2022- 23/3)	16-02-2024	6,77,65,24,452	6,77,65,24,452	Financial Debt	6,77,65,24,452	6,77,65,24,452	No	8.10%	-	-	-	-	
6	UCO Bank	16-02-2024	5,40,72,98,240	4,40,33,14,901	Financial Debt	4,40,33,14,901	4,40,33,14,901	No	5.26%	-	-	1,00,39,83,338	-	
7	Bank of Baroda	16-02-2024	4,17,64,35,073	3,62,85,82,650	Financial Debt	3,62,85,82,650	3,62,85,82,650	No	4.34%	-	-	54,78,52,423	-	
8	Bank of India	16-02-2024	2,23,59,58,050	1,97,04,94,012	Financial Debt	1,97,04,94,012	1,97,04,94,012	No	2.36%	-	-	26,54,64,038	-	
	TOTAL		88,78,76,11,950	82,32,53,97,605	-	82,32,53,97,605	82,32,53,97,605	-	98.40%	-	-	6,46,22,14,345	-	

Note

1 The last available audited financial statements for VCL are as on March 31, 2018, and the claims submitted by creditors have been verified on a best-efforts basis based on the limited available information.